

DIVISION BENCH

ITEM NO.153

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 51/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | M/S POORVA INFRAHEIGHT INDIA LTD. V/S ROC, UP |
| UNDER SECTION | SEC 252 (3) OF COMPANIES ACT, 2013 |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shahid Kazmi, Adv.

: For the Petitioner

NONE

: For the RoC

NONE

: For the IT Department

ORDER

- 1. Ld. Counsel representing the petitioner states that in compliance of the previous order, the supplementary affidavit has been filed. The same is stated to be under scrutiny.**
- 2. Let the matter be listed on 18th April, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Bipul Kumar Tiwari
(Stenographer)*